


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS

TIS HAZARI COURTS : DELHI

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ORDER

As per the direction/approval of the Ld. Principal District & Sessions Judge (HQs.), Room No.276, 2<sup>nd</sup> Floor, Main Court Building, Tis Hazari Court Complex is hereby allocated to Sh. Abhilash Malhotra, Ld. Officer of DHJS on temporary Basis.

  
(BHARAT AGGARWAL)  
Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi

No. 71819 /CTB/THC/2025

Dated : .....

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. ✓ The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. Sh. Abhilash Malhotra, Ld. DJHS, Tis Hazari Courts, Delhi.
5. The concerned Ld. Relieving JMFC/Civil Judges (through Office of Ld. CJM, Central).
6. The Ld. Chief Judicial Magistrate (Central/West), Delhi.
7. The Ld. Senior Civil Judge (Central/West), Delhi.
8. The Ld. Admn. Civil Judge (West District), THC, Delhi.
9. ✓ The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
10. Telephone Operator, THC, Delhi.

  
Administrative Civil Judge (Central)  
Tis Hazari Courts, Delhi